Serial No. 4 Suppl. List

IN THE HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conferencing at Srinagar)

CRR No. 59/2014

Balbir Kour & Ors. ---Petitioner/Appellant(s)

Through: None

V/s

State th. P/S R.S. Pura & Ors.

---Respondent(s)

Through: None

CORAM:

HON'BLE MR. JUSTICE JAVED IQBAL WANI, JUDGE

ORDER 16.06.2020

Present none.

Adjourned.

List this matter on 8th July 2020.

(JAVED IQBAL WANI) JUDGE

Srinagar 16.06.2020 Altaf